

OFFICE OF
THE CHAIRMAN, DISTRICT RECRUITMENT COMMITTEE,
JUDGESHIP OF DAKSHIN DINAJPUR
 - CUM -
THE DISTRICT JUDGE,
DAKSHIN DINAJPUR AT BALURGHAT

ENGLISH DEPARTMENT

Dated Balurghat, the 27th April, 2018

NOTIFICATION

INTIMATION OF PERSONALITY TEST (INTERVIEW) FOR THE POST OF NIGHT GUARD
 IN THE JUDGESHIP OF DAKSHIN DINAJPUR
 AS PER EMPLOYMENT NOTIFICATION NO.01/DRC-G DATED 25.01.2018

In view of Resolution No.12/2018 dated 27.04.2018 of the District Recruitment Committee, Dakshin Dinajpur Judgeship and as per the result of the Written Examination held on 25.03.2018 (Sunday), published on 26.03.2018, the following 33 (THIRTY-THREE) candidates are hereby being called for Personality Test (Interview) against 06 (SIX) vacancies [UR: 01; UR(EC): 01, UR(Ex-Serviceman):01, SC: 01, ST:01, OBC-A(EC): 01] in the post of Night Guard in Dakshin Dinajpur Judgeship. The candidates will have to report on the date and at the time mentioned below at the Office of the District Judge, Dakshin Dinajpur at Balurghat (Balurghat Court).

CANDIDATES CALLED FOR PERSONALITY TEST (INTERVIEW) FOR THE POST OF NIGHT GUARD					
Date of Personality Test (Interview): 31.05.2018 (Thursday) ♦ Reporting Time: 10:30 AM					
Sl. No.	Roll No.	Name	Caste	Category	Marks Obtained in Written Examination
1	18220819	SURAJIT BAWALY	SC	-	88
2	18221735	HEMEN MANDAL	SC	-	88
3	18220824	TARAK BISWAS	SC	-	84
4	18220983	AKASH MAJUMDAR	SC	-	84
5	18221070	ARUP GANGULY	SC	-	84
6	18221535	SURAJIT GHOSH	UR	-	84
7	18221626	MAHADEB BISWAS	SC	-	84
8	18221740	BIJOY KRISHNA BALA	SC	-	84
9	18221837	MALAY BISWAS	SC	-	84
10	18221908	AVIJIT MANDAL	SC	-	84
11	18220124	MRINAL MONDAL	SC	EC	58
12	18220562	MD SAHADAT HOSSAIN	OBC-A	EC	58
13	18220561	ISMAIL HOQUE	OBC-A	EC	48
14	18220310	UMAR FARUK	UR	EC	36
15	18221270	SAUKAT ALI	OBC-A	EC	36
16	18221516	SWAPAN SARKAR	UR	Ex-Serviceman	20
17	18222049	SUPRIYA CHATTERJEE	UR	Ex-Serviceman	16

CANDIDATES CALLED FOR PERSONALITY TEST (INTERVIEW) FOR THE POST OF NIGHT GUARD					
Date of Personality Test (Interview): 01.06.2018 (Friday) ♦ Reporting Time: 10:30 AM					
Sl. No.	Roll No.	Name	Caste	Category	Marks Obtained in Written Examination
18	18221358	SUJAY BAIRAGI	SC	-	80
19	18221728	BIPLAB BAIDYA	SC	-	80
20	18221072	TAPAN BARAI	SC	-	78
21	18221628	SANJIT DAS	SC	-	78
22	18221629	SUBRATA MANDAL	SC	-	78
23	18222256	RAMEN TUDU	ST	-	82
24	18222247	SOUMEN TUDU	ST	-	80
25	18222350	PAPPU BISWAS	ST	-	80
26	18222415	THAINASH HASDA	ST	-	76
27	18222416	THANIES HEMBRAM	ST	-	76
28	18220562	MD SAHADAT HOSSAIN	OBC-A	EC	58
29	18220561	ISMAIL HOQUE	OBC-A	EC	48
30	18221587	RAYHAN ISLAM	OBC-A	EC	32
31	18222467	MD SAIBUR RAHMAN	OBC-A	EC	32
32	18220634	MD MIZANUR RAHMAN	OBC-A	EC	28
33	18221743	HASANUZZAMAN NIL	OBC-A	EC	28

IMPORTANT INSTRUCTIONS TO THE CANDIDATES

1. No new Admit Cards will be issued to the candidates for appearing in the Personality Test (Interview). Concerned candidates will have to bring the Admit Card of the Written Examination held on 25.03.2018 issued by the Chairman, District Recruitment Committee, Dakshin Dinajpur Judgeship along with other documents to appear in the Personality Test (Interview).
2. Candidates are required to bring the following documents in Original along with one self-attested photocopy of each and produce the same at the time of reporting to the Authority on the day of Personality Test (Interview):
 - (i) Admit Card of the Written Examination held on 25.03.2018 issued by the Chairman, District Recruitment Committee, Dakshin Dinajpur Judgeship.
 - (ii) **Age Proof:** Class-VIII pass / School-leaving Certificate or Admit Card of Madhyamik or equivalent Examination issued by competent authority.
 - (iii) **Proof of Identity:** Passport or PAN Card or AADHAAR Card or EPIC (Voter Identity Card) or Driving Licence.
 - (iv) **Proof of Residence:** Passport or AADHAAR Card or EPIC (Voter Identity Card) or Driving Licence.
 - (v) All the Mark-sheets and Certificates upto his highest educational qualification (if applicable).
 - (vi) 02 (TWO) copies of recent passport-size coloured photograph, preferably the one used while filling the Online Application Form.
 - (vii) **Caste Certificate** for the candidates belonging to Scheduled Caste/ Scheduled Tribe/ Other Backward Classes.
 - (viii) **Discharge Certificate** for the candidates belonging to Ex-Serviceman category.
 - (ix) **Exempted Category Certificate** for the candidates belonging to Exempted Category.

3. Candidates must report at the Venue at the time mentioned to get their documents verified by the Authority.
4. Admission to the Personality Test (Interview) is purely provisional subject to determination of eligibility in terms of the advertisement.
5. Under no circumstances admission to the aforesaid test will be allowed without the Admit Card issued by D.R.C., D/Dinajpur for the Written Examination held on 25.03.2018.
6. No candidate will be allowed to appear in the Personality Test (Interview) if he fails to report at the time specified in this Admit Card.
7. Adoption of any kind of unfair means during the entire process of selection of staff as per Employment Notification No.01/DRC-G dated 25.01.2018 will entail penal action as would be deemed fit by the District Recruitment Committee, Dakshin Dinajpur Judgeship.
8. Candidates have to reach the Venue at their own expenses. No T.A./ D.A. shall be admissible for the purpose.

CANDIDATES ARE ADVISED NOT TO BRING ANY ITEM EXCEPT THOSE REQUIRED FOR THE PURPOSE OF THIS PERSONALITY TEST (INTERVIEW).

CARRYING/ USING ANY TYPE OF CALCULATORS, MOBILE PHONES, GADGETS OF COMMUNICATION IS COMPLETELY PROHIBITED INSIDE THE PREMISES WHERE THE TEST IS BEING CONDUCTED. INFRINGEMENT OF THIS INSTRUCTION WILL ATTRACT PENAL ACTION INCLUDING BAN FROM FUTURE EXAMINATIONS. CANDIDATES ARE ADVISED IN THEIR OWN INTEREST NOT TO BRING ANY OF THE BANNED ITEMS INCLUDING MOBILE PHONES/ PAGERS OR ANY VALUABLE/ COSTLY ITEMS TO THE VENUE OF THE TEST AS ARRANGEMENT FOR SAFEKEEPING CANNOT BE ASSURED. D.R.C., D DINAJPUR WILL NOT BE RESPONSIBLE FOR ANY LOSS IN THIS REGARD.

THERE WILL BE ARRANGEMENT FOR **FRISKING** OF THE CANDIDATES AT THE ENTRY POINT OF THE VENUE. CANDIDATES REFUSING TO UNDERGO FRISKING WILL BE DEBARRED FROM ENTERING THE VENUE.

Sd/- Sudeb Mitra
Chairman,
D.R.C., Dakshin Dinajpur Judgeship
-cum-
District Judge, D/Dinajpur at Balurghat.